

MINUTES OF EFC NO.05/AM11 DATED 26.8.2010

Meeting No. 05/AM11 of EXIM Facilitation Committee (EFC) was held on 26.8.2010 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Ms. Shubhra, Jt.DGFT | DGFT |
| 2. | Shri V.K. Tyagi, DIA | D/o Pharma |
| 3. | Shri Sunil Kumar, SO | Min. of Agriculture |
| 4. | Shri U.K. Bhardwaj, Asstt. | MHA |
| 5. | Shri T.M. Skaria, Dy. DGFT | DGFT |
| 6. | Mrs. Amarjeet Sroa, FTDO | DGFT. |

3. After deliberations, following decisions were taken:

Import Cases (Total 139 Cases)

3.1 Following 49 applications for import were approved.

Sl. No.	Case No.	Name of the Firm /File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision.
1.	4	Sugandh Vridhi Perfumeries, Amritsar 01/53/8/46/AM11/S-13/IC	11-18-2009	300,000 kgs Saussurea Lappa Kuth	151.80	Approved 100 MTs subject to receipt of written comments from Min. of Agriculture
2.	5	Trident Infosol (P) Ltd.I Delhi 01/53/8/1/AM11/T-1/IC	1-4-2010	361 Nos. Reflex Sight Model MH3 MEPRO 21 M and 361 Nos. Mount	68.92	Approved as recommended by MHA for supply to Spl. Operation Group, Odisha.
3.	7	Olive Tree Trading P Ltd., Pune 01/53/162/539/AM11/O-2/IC	2-8-2010	22700 Kgs Japanese Rice Sushi Miyako Calrose	14.12	Approved subject to receipt of written comments from Min. of Agriculture
4.	11	Ujjan Treasure Bazar P Ltd.,Indore 01/53/8/204/AM11/U-2/IC	3-8-2010	75 Sets Cassette Type Cooling containing R-22 Gas	13.39	Approved as recommended by MOEF.
5.	13	Eastern Shijpchandlers P Ltd., Mumbai 01/53/8/762/AM10/E-35/IC	3-23-2010	200 Mob Smoke and 100 LTA Set	40.9	Approved as recommended by MHA. for import of 78 MOB and 77 LTA Sets for supply to

						Shipping Corpn of India.
6.	24	Glodium Trades P Ltd., Chennai 01/53/8/205/AM11/G-12/IC	5-8-2010	20,000 Nos. Air conditioners containing R-22 Gas	1728	Approved as recommended by MOEF.
7.	29	Chadha Sports, New Delhi 01/53/8/ 104/AM11/C-20/IC	5-20-2010	2700 Sticks Wushu Equipment	2.31	Approved as recommended by MHA for supply to Wushu Association of India only.
8.	31	Bharat Electronics Ltd., Bangalore 01/53/8/117/AM11/B-7/IC	6-1-2010	1635 Nos. Electronic PD Fuze/ Time Fuze	36.79	Approved 1620 Nos. as recommended by PESO.
Sl. No.	Case No.	Name of the Firm /File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision.
9.	36	Venky's India Ltd., Pune 01/53/8/155/AM11/V-13/IC	6-7-2010	7000 Nos. SPF Eggs	145.9	Approved subject to conditions imposed by AHD&F.
10.	38	SRG Techno P Ltd., Jammu 01/53/162/454/AM11/S- 30/IC	6-7-2010	1) One No. Tac 700 System No. (2) Two Nos. Custom Carbine (3) Red Hot Pepper Powder Projectle - 3000 Nos. and (4) SA8 Pistol - 3 Nos.	3.2	Approved subject to conditions imposed by MHA and subject to conditions of Pol. Cir. No. 39 dated 15.7.2010
11.	39	Cairn Energy India Pty Ltd., Gurgaon 01/53/8/198/AM1C-28/IC	7-30-2010	4750 Nos. Charges Shaped (Explosives)	97.72	Approved subject to conditions imposed by PESO
12.	41	Verman Aviation P Ltd., Bangalore 01/53/162/1577/AM10/V- 31/IC	6-15-2010	One Turboprop Engine S/I NO.PCE 93028 as detailed in the application	147.15	Approved subject to conditions imposed by DGCA.
13.	45	Indian Explosives Ltd., Kolkata 01/53/162/373/AM11/I- 15/IC	6-17-2010	Explosives 208,03,008 Meters	515.92	Approved subject to conditions imposed by PESO
14.	48	Kerala Livestock Development Board, Thiruvananthapuram	6-21-2010	6000 Nos. Bovine Frozen Semen Straw	10.5	Approved subject to conditions

		01/53/162/380/AM11/K-5/IC				imposed by AHD&F.
15.	51	Pioneer Flying Academy P Ltd., Delhi 01/53/8/144/AM11/P-12/IC	6-23-2010	2 ELT 406	1.1	Approved subject to conditions imposed by DGCA.
16.	52	Ramdev Chemical P Ltd., Thane 01/53/8/143/AM11/R-12/IC	6-23-2010	20 MTs 2 Bromo 2 Nitro 1,3 Propanediol	46	Approved subject to receipt of written comments from D/o Pharma.
17.	55	M.B. Enterprises, Mumbai 01/53/8/151/AM11/M-14/IC	6-30-2010	19,275 Nos. Air conditioners containing HCFC-22 Gas	974.32	Approved 5000 Nos. subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
18.	56	Gulf Oil Corporation Ltd., Hyd 01/53/8/152/AM11/G-7/IC	6-30-2010	6000 Nos. Cartridges Powder Devices (Electronic Initiation Modules)	51.98	Approved subject to conditions imposed by PESO & MHA.
19.	61	Schlumberger Asia Services Ltd., Mumbai 01/53/162/522/AM11/S- 37/IC	7-28-2010	7840 Nos. Explosives	64.17	Approved subject to conditions imposed by PESO.
20.	67	Piramal Life Science Ltd, Mumbai 01/53/8/162/AM11/P-14/IC	12-7-2010	200 Stocks Drosophila (Fruit Flies)	0.81	Approved subject to conditions imposed by MOEF(WL)
Sl. No.	Case No.	Name of the Firm /File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value ` in Lakh	Decision.
21.	73	RPC Foods Ltd., New Delhi 01/53/8/59/AM11/R- 4/IC	4-30-2010	72,000 Kgs Thai Jasmine Rice and 72,000 Kgs Thai Glutinous Rice	66.25	Approved subject to receipt of written comments of Min. of Agriculture. Thereafter, case may be put up for

						consideration by PRC since item is required for stock & sale.
22.	74	Alpha Design Technologies P Ltd., Bangalore 01/53/8/101/AM11/A-10/IC	5-19-2010	15 Nos. Corner Shot CSM Glock 17/19 Model with Accessories	40.08	Approved subject to conditions imposed by MHA for supply to Maharashtra Rajya Police Mukhyalaya, Mumabai.
23.	75	Alpha Design Technologies P Ltd., Bangalore 01/53/8/109/AM11/A-11/IC	5-27-2010	6 Nos. Corner Shot CSM Glock	16.48	Approved subject to conditions imposed by MHA for supply to Special Branch, Police Hqrs, Madhya Pradesh and Sardar Vallabhbhai Patel Natonal Police Academy, Hyderabad
24.	78	Aurigene Discovery Technologies Ltd., Blore 01/53/8/164/AM11/A-19/IC	7-13-2010	1020 Nos. Male & Female Rats & Hamsters	48.47	Approved subject to conditions imposed by AHD&F.
25.	79	Aurigene Discovery Technologies Ltd., Blore 01/53/8/165/AM11/A-20/IC	7-13-2010	200 Nos. Laboratory Animal	12.59	Approved subject to conditions imposed by AHD&F.
26.	80	National Aviation Co of India Ltd., Delhi 01/53/8/169/AM11/N-13/IC	7-14-2010	One ATC Control Unit	4.71	Approved subject to conditions imposed by DGCA.
27.	81	Elcome Marine Services P Ltd., Mumbai 01/53/8/173/AM11/E-15/IC	7-15-2010	One Radar	1.92	Approved subject to conditions imposed by MHA for supply to Min. of Defence.
28.	82	Elcome Marine Services P	7-15-2010	One Radar with	1.92	Approved

		Ltd., Mumbai 01/53/8/172/AM11/E-14/IC		complete Accessories		subject to conditions imposed by MHA for supply to Min. of Defence.
29.	84	Glenmark Pharmaceuticas Ltd., Mumbai 01/53/8/171/AM11/G-8/IC	7-16-2010	1200 Nos. Brown Norway Rats	45.05	Approved subject to conditions imposed by AHD&F.
30.	88	Gunmark Armoury, Pune 01/53/8/496/AM11/G-9/IC	7-20-2010	3000 Cartridges 12 Bore Trap Gun and 2700 Nos. 12 Bore Skeet Gun	1.33	Approved subject to conditions imposed by MHA for supply to Min. of Defence.
31.	90	Meet Refrigeration, Mumbai 01/53/8/182/MA11/M-16/IC	7-20-2010	Air conditioners containing HCFC-22 Gas - 5000 Nos.	565	Approved as recommended by MOEF.
Sl. No.	Case No.	Name of the Firm /File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision.
32.	93	Gunmark Armoury, Pune 01/53/8/510/AM11/G-10/IC	7-22-2010	One Air Pistol and 92 Tins Air Pistols	1.21	Approved subject to conditions imposed by MHA for supply to Min. of Defence.
33.	94	Procsys Hospitality P Ltd., Bangalore 01/53/8/183/AM11/P-16/IC	7-23-2010	15000 Kgs Japonica Milled Rice	11.48	Approved subject to receipt of written comments from M/o Agriculture.
34.	95	Technical Drying Services (Asia) P Ltd., Delhi 01/53/8/190/AM11/T-15/IC	7-23-2010	15 Nos. Air conditioners with R-22 Gas	14.14	Approved as recommended by MOEF.
35.	96	Samsung India Electronic P Ltd., New Delhi 01/53/8/185/AM11/S-35/IC	7-23-2010	4990 Sets Air Conditioners with R-22 Gas	1275.88	Approved as recommended by MOEF.
36.	104	Foods Fats & Fertilizer Ltd., Chennai 01/53/195/AM11/F-2/IC	7-27-2010	49 Nos. Air conditioners	9.84	Approved as recommended by MOEF.
37.	105	Majestic Impex, Pudukkottai 01/53/8/196/AM11/M-17/IC	7-28-2010	7915 No. Air Conditioner with R-22 Gas	728.51	Approved as recommended by MOEF.
38.	106	Rosco India, Chennai	7-29-2010	12 Nos. Air conditioner	1.03	Approved as

		01/53/162/530/AM11/R-17/IC		with R-22 Gas		recommended by MOEF.
39.	107	Electronic Corporation of India Ltd., Hyderabad 01/53/8/200/AM11/E-20/IC	7-30-2010	4 Nos. Cell Phone Jammer	66.6	Approved as recommended by Cabinet Secretariat.
40.	110	Metrochem API P Ltd., Hyderabad 01/53/162/944/AM10/M-48/IC	9-22-2009	25,000 Kgs 2,2,2 Trifloro Ethanol.	96.18	Approved subject to receipt of written comments from D/o Pharma.
41.	111	ERNET India, New Delhi 01/53/8/209/AM11/E-22/IC	6-8-2010	15 Nos. Sky Edge IP IDU (Transceiver / VSAT Transceiver) as detailed in the application	3.3	Approved subject to conditions imposed by MHA.
42.	112	ERNET India, New Delhi 01/53/8/208/AM11/E-23/IC	6-8-2010	22 Nos. ODU Transceiver / VSAT Transceiver) as detailed in the application	10	Approved subject to conditions imposed by MHA.
43.	113	ERNET India, New Delhi 01/53/8/2184/AM11/E-18/IC	6-8-2010	41 Nos. VSAT Terminal comprising of various items	25.41	Approved subject to conditions imposed by MHA.
44.	114	Navyuga Engineering Co Ltd., Visakhapatnam 01/53/8/226/AM11/N-16/IC	8-18/2010	One New Bell Model 412 Helicopter	5166.49	Approved subject to conditions imposed by DGCA
45.	117	Shri D.Y. Uppar, Bangalore 01/53/8/197/AM11/D-7/IC	7-28-2010	One New ASB3 Helicopter	11118.8	Approved subject to conditions imposed by DGCA
Sl. No.	Case No.	Name of the Firm /File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision.
46.	136	Elcome Marine Services P Ltd., Mumbai 01/53/8/158/AM11/E-11IC	6-7-2010	One Vector D 750 complete with all accessories	14.85	Approved subject to conditions imposed by MHA for supply to Inland waterways Authority of India.
47.	137	Elcome Marine Services P	4-16-2010	One No. MDC 941	1.92	Approved

		Ltd., Mumbai 01/53/8/31/AM11/E-3/IC		with complete accessories (Koden Radar(		subject to conditions imposed by MHA for supply to Bharat Tatrakshak, Min. of Defence.
48.	138	Jahaan International, Delhi 01/53/8/23/AM11/J-3/IC	4-15-2010	500 Nos. O General Air conditioners containing R-22 Gas	20.68	Approved as recommended by MOEF.
49.	139	Saveer International, Delhi 01/53/8/24/S-8/AM11/IC	4-15-2010	500 Nos. O General Air conditioners containing R-22 Gas	20.68	Approved as recommended by MOEF.

3.2 Following 72 applications for import were deferred.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Referred Ministry/ Department/ Remarks
1	1	Valeth Hightech Composites P. Ltd., Chennai. 01/53/162/817/AM10/V-16/IC	8-25-2009	One Set Air Craft Kit.	20.15	Refer to Regional Office, Dy. DGCA, Chennai Airport .
2	2	Orchid Research Laboratories Ltd., Chennai. 01/53/8/362/AM10/O-6/IC	8-31-2009	Microorganisms - Microbiological Strains	0.12	Reminder may be sent to Genetic Engg Approval Committee (GEAC
3	3	Sreenivasa Stores, Bellary 01/53/162/965/AM10/S-69/IC	10-5-2009	Cartridges of Shotgun, Revolver, Pistol etc	1.16	Reminder may be sent to MHA,JS(IS- 2)
4	6	Aptus Bioscience P Ltd., Secunderabad 01/53/8/643/AM10/A-77/IC	1-13-2010	226 Nos. Beagle Dog Male /Female more than 12 months old	118.65	Reminder may be sent to CPCSEA.
5	9	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B-38/	2-12-2010	10,000 MTs High Ferro Manganese Slag	900	Reminder may be sent to MOEF & M/o Steel
6	10	R.K Plastics, Falna 01/53/162/55/AM11/R-2/IC	3-3-2010	1050 MTs Plastic Waste / Scraps	217.35	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30

						days, failing which case will be considered as closed.
7	12	Indian Institute of Chemical Technology, Hyderabad 01/53/162/1674/AM10/I-34/IC	3-18-2010	4 Male & 4 Female t400 N PRKAG2 Mutation	free gift	Reminder may be sent to AHD&F.
8	14	Sharp Ferro Alloy Ltd., Del 01/53/8/764/AM10/S-142	3-30-2010	25,000 Ferro Manganese Slag	2220.75	Reminder may be sent to M/o Steel.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Referred Ministry/ Department/ Remarks
9	15	Puneet Bhalla, Dehradun 01/53/162/297/AM11/P-9/IC	4-6-2010	One Revolver	0.37	Reminder may be sent to MHA JS(IS-2)
10	16	Kirti Industries, Falna 01/53/162/54/AM11/K-1/IC	4-13-2010	1980 Cellulose of Virgin Plastic Scrap	409.86	Reminder may be sent to MOEF.
11	17	Modern Pet Centre, Kolkata 01/53/162/78/AM11/M-1/IC	4-19-2010	111,671 Nos. Live Ornamental Fish	31.38	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
12	18	Aero Space, New Delhi 01/53/8/39/AM11/A-2/IC	4-21-2010	One Emergency Locator Transmitter	0.68	Reminder may be sent to DGCA
13	19	Reliance Ports & Terminals Ltd., 01/53/8/67/AM11/R-5/IC	5-5-2010	One Set Radar, Vision Master FT 340 APRA with inbuilt ECDIS	13.55	MHA has sought some information .The case will be processed further on receipt.
14	20	HCL Comnet Ltd., Noida 01/53/8/71/AM11/H-5/IC	5-6-2010	331 Sets Satellite Communication Equipment as detailed in the application	65.71	Reminder may be sent to MHA.
15	21	HCL Comnet Ltd., Noida 01/53/8/63/AM11/H-4/IC	5-6-2010	27 Sets Satelliet Communication Equipments	14.12	Reminder may be sent to MHA.
16	22	Chirag Enterprises, Jamnagar 01/53/162/139/AM11/C-10/IC	5-7-2010	2000 MTs Acrylic Plastic Scrap	423.00	Firm may be reminded along with DL issued by MOEF to

						furnish the reply within 30 days, failing which case will be considered as closed.
17	23	Metallurgical Products India P Ltd., Raigad 01/53/162/439/AM11/M-15/IC	5-7-2010	1000 Kgs Niobium Scrap	17.79	Reminder may be sent to MOEF & Atomic Energy
18	25	Mazagon Dock Ltd., Mumbai 01/53/8/80/AM11/M-8/IC	5-10-2010	Five Nos. Radar, Monitor, Slave Monitor Track Ball, SBS Spares as detaled in the application	57.00	Reminder may be sent to MHA
19	26	Essar Oil Ltd., Mumbai 01/53/8/86/AM11/E-8/IC	5-11-2010	420,000 Alkylate	226296	Reminder may be sent to P&NG
20	27	Director, Animal Husbandry, Jammu 01/53/162/194//AM11/J-5/IC	5-13-2010	130,000 Nos Holstein Fresien Frozen Semen Straws	90.00	Reminder may be sent to AHD&F
21	28	Sumon International, Kolkata 01/53/162/215/AM11/S-20/IC	5-18-2010	20,000 Ornamental Fishes	5.00	Reminder may be sent to AHD&F
22	30	Airports Authority of India, New Delhi 01/53/8/116/AM11/A-13/IC	6-1-2010	115 VHF Transmitter / Receiver	541.12	The documents available in file to be forwarded to MHA for examination.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Referred Ministry/ Department/ Remarks
23	33	Secon, Visakapatnam 01/53/8/6/AM11/S-5/IC	6-4-2010	2343 Radar JRC JMA	1.55	Reminder may be sent to MHA
24	34	Gujarat Co-op Milk Marketing federation Ltd., Ahd 01/53/162/299/AM11/G-4/IC	6-4-2010	1000 Nos. FB Radiano, Bastao Te De Kubera (SEMEN)	4.19	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
25	35	Elcome Marine Services P Ltd., Mumbai 01/53/8/156/AM11/E-12/IC	6-7-2010	One Vector Non Directional Beacon	12.12	Reminder may be sent to MHA
26	37	Elcome Marine Services P Ltd.,	6-7-2010	2 nos. Radar	22.26	Reminder

		Mumbai 01/53/8/157/AM11/E-13/IC				may be sent to MHA
27	42	B.G. Chitale, Sangli 01/53/8/134/AM11/B-9/IC	6-16-2010	20,000 Nos. Frozen Bovine Semen	63.65	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
28	43	Nippon Audiotronix Ltd., Noida 01/53/8/137/AM11/N-9/IC	6-17-2010	350,000 Pcs Remote Control Operated Electronic Car Security System parts	493.5	Reminder may be sent to MHA
29	46	Epcos India P Ltd., Nadia 01/53/8/139/AM11/E-10/IC	6-18-2010	2000 Kgs Zirconia Oxide Powder	21	Firm may be reminded along with DL issued by D/o IT to furnish the reply within 30 days, failing which case will be considered as closed.
30	50	Indian Institute of Toxocology Research, Lucknow 01/53/162/386/AM11/I- 16/IC	6-22-2010	8 Nos. Mice	1.52	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
31	54	Raj Biotech India P Ltd., Pune 01/53/162/401/AM11/R-13/IC	6-29-2010	100 Nos. Live Animals Mamals (Laboratory Animal)	0.8	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
32	57	BF Utilities Ltd., Pune 01/53/8/150/AM11/B-10/IC	6-30-2010	One Set Used Demonstrator Gun Howitzer Assembly 155 mm GH-N45, complete with	54.6	Reminder may be sent to Defence

				complete with accessories and APU upgrade kit of 1991 make		
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Referred Ministry/ Department/ Remarks
33	59	Track Supreme Stud, Chandigarh 01/53/162/447/AM11/T-12/IC	7-5-2010	1 Stallion 6 Broodmares	72	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
34	60	Rolta Thales Ltd., Mumbai 01/53/162/452/AM11/R-14/IC	05-07-2010	Passive Night Vision Goggles, Night Vision Monie XD4-I, 4x Afocal Lens and 5x afocal lens	15.21	Reminder may be sent to MHA.
35	62	Vandana Textiles, Surat 01/53/8/154/AM11/V-12/IC	7-28-2010	1,10,000 Kgs HFC-134A (R134A) / HFC 410A (R410A), HFC 407A (R407A)	9.61	Reminder may be sent to MOEF.
36	65	Nucleus Microsystems P Ltd., New Delhi 01/53/8/423/AM10/N-20/IC	10-5-2010	200 GPS/GPRS Vehicle Training System	6.11	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
37	66	Maharashtra Aluminium Extrusions, Thane 01/53/162/1168/AM10/M-65/IC	11-20-2009	100 MTs Aluminium Dross	19.20	Reminder may be sent to from MOEF.
38	68	Delhi International Airport P Ltd., New Delhi 01/53/8/163/AM11/D-36/IC	12-7-2010	Radar Components 6 sets as detailed in the application	57.2	Reminder may be sent to DGCA
39	69	Director General & IG of Police, Gandhinagar 01/53/162/1657/AM10/G-46/IC	3/16/2010	2047 Glock Pistols & Parts	590.62	Reminder may be sent to MHA.
40	70	Jain Tube Corporation, Falna 01/53/162/56/AM11/J-1/IC	4-13-2010	330 MTs CA/CAB/CPL & LD/HD/Plastic Waste & Scrapes	68.31	Firm may be reminded along with DL issued by MOEF to

						furnish the reply within 30 days, failing which case will be considered as closed.
41	71	The STC of India Ltd., New Delhi 01/53/8/34/AM11/T-4/IC	4-19-2010	Oats, Cliped and Graded (other than Seed Quality)- 1500 MTs	222.39	Reminder may be sent to M/o Agriculture
42	77	G.K. Founders P Ltd., Mumbai 01/53/8/201/AM11/G-11/IC	6-30-2010	400 MTs Aluminium Scrap Troma	373.23	Reminder may be sent to MOEF and MSME.
43	83	Kerala Llivestock Development Board, Thiruvananthapuram 01/53/162/491/AM11/K-6/IC	7-16-2010	7000 Nos. Bovine Frozen Semen Straws and Jersey Breed of Bulls	14.35	Reminder may be sent to AHD&F.
44	85	Panacea Biotech Ltd, Delhi 01/53/8/174/AM11/P-15/IC	7-16-2010	2600 Nos. Male & Female Race & Mice	124.56	Reminder may be sent to AHD&F
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Referred Ministry/ Department/ Remarks
45	86	Expanded Polymer System P Ltd., Navi Mumbai 01/53/8/180/AM11/E-17/IC	7-20-2010	HCFC 141 B	807.5	Reminder may be sent to MOEF and C&PC
46	87	Indian Institute of Integrative Medicine, Jammu 01/53/8/206/AM11/I-18/IC	5-8-2010	30 Nos. Mice as detailed in the application	1.85	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
47	91	Sudarshan Chemical Inds. Ltd., Pune 01/53/8/179/AM11/S-32/IC	7-20-2010	25 MTs Barbituric Acid	84	Reminder may be sent to C&PC
48	92	Naveen Jindal, New Delhi 01/53/8/181/AM11/N-15/IC	7-21-2010	One Pistol	0.37	Reminder may be sent to MHA (Arms Division)
49	97	Jyotika Hassanwalia, Delhi 01/53/8/189/AM11/J-9/IC	7-23-2010	3 Nos. Horse (European Warm Blood)	5.03	Reminder may be sent to AHD&F
50	98	BIL Trading P Ltd., New Delhi 01/53/8/178/AM11/B-12/IC	7-23-2010	10 Sets GPS System	70.32	Reminder may be sent

						to MHA
51	99	Sunland Metal Recycling Inds., Silvassa 01/53/8/186/AM11/S-34/IC	7-23-2010	750 Aluminium Scrap Grade as per ISRI Tally	528.75	Reminder may be sent to MOEF.
52	101	Vivo Biotech Ltd., Hyd 01/53/8/191/AM11/V-14/IC	7-26-2010	1350 Nos. Rats & Mcie	51.39	Reminder may be sent to AHD&F
53	102	Capricorn Stud Farm P Ltd., Mumbai 01/53/8/192/AM11/C-27/IC	7-26-2010	One Stallion and Six Broodmares	510	Reminder may be sent to AHD&F
54	103	Capricorn Stud Farm P Ltd., Mumbai 01/53/8/193/AM11/C-26/IC	7-26-2010	18 Broodmares	630	Reminder may be sent to AHD&F
55	115	LNG Security Services P Ltd., New Delhi 01/53/8/22/AM11/L-3/IC	4-15-2010	30 Cartridges as detailed in the application	0.54.	Defer
56	116	LNG Security Services P Ltd., New Delhi 01/53/8/83/AM11/L-7/IC	9 RE 12 G Mini Recoilles Disrupter with accessories and 1600 Cartridges as detailed in the application.	49.55	May be examined on file w.r.t. MHA comments.	Defer . End user certificate not furnished so MHA not able to give NOC. Remind the applicant. t
57	118	Stallion Enterprises, Mumbai 01/53/8/222/AM11/S-41/IC	8-13-2010	200 MTs HCFC 141B	165.6	Reminder may be sent to MOEF and C&PC.
58	119	Vimta Labs Ltd., Hyderabad 01/53/162/602/AM11/V-16/IC	8-13-2010	980 Nos. Rats & Mice	47.61	Reminder may be sent to AHD&F
59	120	Tata Motors Ltd., Mumbai 01/53/8/219/AM11/T-17/IC	12-8-2010	151 Parts & Sets of Infantry combat Vehicle & used Infantry Combat Vehicle BMP1	124.92	Reminder may be sent to M/o Defence
60	121	Siddharth Model Sports Pvt Ltd., Ulhasnagar 01/53/8/223/AM11/S-40/IC	8-16-2010	120 Pcs Radio Remote Control Sets and Allied Components with Frequency Band 2.4 GHz	15.93	Reminder may be sent to MHA.
61	122	A. John Rozario, Chennai 01/53/8/217/AM11/A-23/IC	11-8-2010	185,000 Nos. Live Ornamental Fish	110.08	Reminder may be sent to AHD&F
62	123	Raigarh District Rifle Association Raigarh, Chhatisgarh 01/53/8/188/AM11/R-16/IC	7-23-2010	50,000 Nos. 12 Bore Ammunition	9.24	Reminder may be sent to YA&S
63	125	Kritimma International, Delhi 01/53/8/221/AM11/K-12/IC	8-13-2010	190 MTs Thai / Japanese Rice	37.59	Reminder may be sent to M/o Agriculture
64	126	Mahaipona Stud Farm	10-8-2010	2 Stallions	125	Reminder

64	126	Widajendra Steel Plant, Muksar 01/53/162/579/AM11/M-22/IC	10-8-2010	2 Stallions and 5 Broodmares	100	Reminder may be sent to AHD&F.
65	127	Manabendra Nath, Kolkata 01/53/162/588/AM11/M-21/IC	12-8-2010	12,000 Boxes and 120,000 Kgs Ornamental Fishes	1492.01	Reminder may be sent to AHD&F
65	128	Progressive Dairy Farmers' Association(Regd) Ludhiana 01/53/162/607/AM11/P-18/IC	8-16-2010	21,000 Units Frozen Bovine Semen	78.54	Reminder may be sent to AHD&F
67	129	Aarti Industries Ltd., Mumbai 01/53/8/220/AM11/A-24/IC	12-8-2010	40.08 Kgs (12 Cylinder x 3.34 Kgs)	34.81	Reminder may be sent to MOEF & C&PC
68	130	Tata Motors Ltd., Mumbai 01/53/8/216/AM11/T-16/IC	10-8-2010	7355 Kgs Euro III, IV & V Diesel	15.26	Reminder may be sent to P&NG
69	131	Meditec System, Indore 01/53/8/207/AM11/M-18/IC	6-8-2010	102 Nos. Tranquilizer Equipment / Syringe Projector	6.77	Reminder may be sent to MOEF(WL).
70	132	HCL Comnet Systems & Services Ltd., Noida 01/53/8/713/AM10/H- 37/IC	2-24-2010	16 Sets Satellite Communication Equipments	71.03	Reminder may be sent to MHA.
71	133	HCL Comnet Ltd., Noida 01/53/8/732/AM10/H-38/IC	3-3-2010	288 Nos. Various Satellite Communication Equipments	propotionate CIF value	Reminder may be sent to MHA.
72	135	Elcome Marine Services P Ltd., Mumbai 01/53/8/30/AM11/E- 2/IC	4-16-2010	10 Nos. 2 KW HD Digital Radar	11.92	Reminder may be sent to MHA.

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3.3 Following 5 application were rejected.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision.
1	44	Videocon Industries Ltd., Auranbagad 01/53/8/138/AM11/V-9/IC	6-17-2010	600 MTs of R-22 Gas	619.62	Rejected as recommended by MOEF.
2	47	Vijex Enterprises, New Delhi 01/53/162/372/AM11/V-	6-21-2010	10,000 Nos. Used Multifunction	1809.6	Rejected as recommended by D/o IT.

		10/IC		Device for Computer Connectivity		
3	64	Toshiba India P Ltd., Delhi 01/53/8/161/AM11/T-13/IC	9-7-2010	30,000 Nos. Refurbished Laptops	5000	Rejected as recommended by D/o IT.
4	72	Shah Products, Jamnagar 01/53/8/54/AM11/S-11/IC	4-26-2010	200 MTs Acrylic Plastic Crushed	38.25	May be examined on file w.r.t. C&PC comments.
5	89	Borgwarner Cooling System India P Ltd., Kancheepuram 01/53/8/177/AM11/B-11/IC	7-20-2010	1710 Rack Chassis Power Edge R610 with Chassis, One Used 2nd hand Computer Server and components	5.16	Rejected as recommended by D/o IT.

3.4 Following 4 applications were to be examined on file.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision.
1	49	Jai Maruthi Polymers, Chennai 01/53/8/142/AM11/J-7/IC	6-22-2010	460 MTs Acrylic Plastic Scrap	114.45	May be examined on file w.r.t. C&PC comments.
2	63	N Lewis & Sons, Bangalore 01/53/8/159/AM11/N-12/IC	7-7-2010	180 Nos. 2nd hand Pianos	40.5	May be examined on file w.r.t. PRC decision on the matter.
3	100	Sunalco Alloys P Ltd., Mumbai 01/53/8/187/AM1/S-33/IC	7-23-2010	500 MTs Aluminium Scrap Grade as per ISRI Troma	455	May be examined on file along with comments of MOEF.
4	134	Krishi Consultants, B'lore 01/53/8/241/AM11/K-14/IC	8-23-2010	C Band Doppler Radar, Spares and Accessories for Cloud Seeding in India	1990.16	May be examined on file along with comments of M/o Earth Science.

3.5 Following 8 applications were considered and granted ex post facto approval.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision
1.	8	Star Aviation P Ltd., Delhi 01/53/8/203/AM11/S-39/IC	2-8-2010	One Learjet 24 Aircraft	42	Ex-post-facto approval
2.	32	National Institute for Research in Reproductive Health, Mumbai 01/53/8/203/AM11/S-39/IC	6-3-2010	8 Nos. Mice	0.004	Ex-post-facto approval

		01/53/162/294/AM11/N-6/IC				
3.	40	Vimta Labs Ltd., Hyderabad 01/53/162/362/AM11/V-7/IC	6-15-2010	Beagle Dogs - 30 Nos.	12.69	Ex-post-facto approval
4.	53	Sports & Youth Welfare, Govt. of MP, Bhopal 01/53/162/410/AM11/S-29/IC	6-29-2010	3 nos. Trained Sports Horses	55	Ex-post-facto approval.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value ` in Lakh	Decision
5.	58	National Institute for Research in Reproductive Health, Mumbai 01/53/162/446/AM11/N-11/IC	7-5-2010	11 Nos. Mice	0.013	Ex-post-facto approval
6.	76	Centre for Stem Cell Research, (Dr. Alok Srivastava) Vellor Tamilnadu 01/53/162/269/AM11/A-12/IC	5-31-2010	20 Mice	3.43	Ex-post-facto approval
7.	108	CRPF, New Delhi 01/53/162/559/AM11/C-30/IC	8-30-2010	100 Nos. Grenade and 2 Nos. EGLM ARCUS	0.45	Ex-post-facto approval.
8.	109	CRPF, New Delhi 01/53/162/553/AM11/C-29/IC	8-30-2010	2 Nos. UBGL and 100 Nos. Granade ARSENAL Round	0.85	Ex-post-facto approval.

3.6 Following 1 application was withdrawn from the agenda

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value ` in Lakh	Decision
7	124	Zoological Garden, Kolkata 01/53/162/589/AM11/Z-1/IC	12-8-2010	4 Nos. Grants Zebra & 4 Nos. Kangaroo	48.7	To be put up to CIM on receipt of comments from MOEF (WL).

4. Following decisions were also taken:

4.1 If administrative Ministry/ Department seek information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.

4.2 All cases where concerned Departments have given NOC may be got approved and put up ex-post-facto to EFC.

5. Meeting ended with thanks to all participants.
